

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1181/2000

(2)

New Delhi this the 26th day of September, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI M. P. SINGH, MEMBER (A)

Sukant Vaid
S/O Shri Vasudev Vaid
R/O 380, Bhag Kare Khan
Delhi.

... Applicant

(Applicant in person)

-versus-

1. Govt. of NCT of Delhi
Through Chief Secretary
5, Sham Nath Marg
New Delhi-110 054.
2. Commissioner of Police,
Delhi Police Headquarters,
I.P.Estate, M.S.O.Building,
New Delhi-110 002.
3. Addl. Commissioner of Police (Estt.)
Police Headquarters,
I.P.Estate, M.S.O.Building,
New Delhi-110 002.
4. Dy. Commissioner of Police/Coms
Delhi Police
Old Police Line
Delhi. ... Respondents

(By Advocate Shri Ajesh Luthra)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Applicant has approached this Tribunal with averments to the following effect:-

Verbal instructions issued to the applicant on 17.6.2000, not permitting him to appear for the trade test for the post of Head Constable (Store Clerk), are impugned in the present OA. After having passed various tests applicant by a communication of 5.6.2000 at Annexure A-7

W.A.

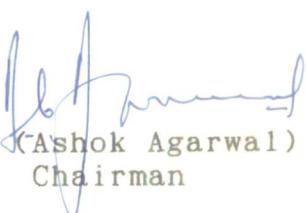
was called for trade test on 17.6.2000. When the applicant presented himself for the same he was not permitted to appear and was told that his candidature has been cancelled without assigning any reasons.

2. We have perused the proceedings of the trade test held on 17.6.2000 and we find that applicant had appeared for the trade test held on 17.6.2000. In the trade test, he has been assigned 4 marks. For being called for the interview, a candidate is required to secure 35 marks in typing, written and practical (trade tests). Applicant has secured 10 marks in typing, 14 in written and 4 in practical (trade tests). Since he has failed to secure 35 marks, he has not been called for the interview. Applicant, it would thus appear, has approached this Tribunal with unclean hands by making false averments.

3. Present OA, in the circumstances, is dismissed with costs which are quantified at Rs.3,500/- (three thousand five hundred only).


(M.P. Singh)
Member (A)

sns


(Ashok Agarwal)
Chairman